

NATIONAL COMPANY LAW TRIBUNAL
COURT-V, MUMBAI BENCH

101. C.A.(CAA)/117(MB)2024

IN THE MATTER OF

SETCO CHEMICALS (INDIA) PRIVATE LIMITED

U/s 230-232 & 234 of the Companies Act, 2013

Order Delivered on 03.07.2024

CORAM:

MS. REETA KOHLI
MEMBER (J)

MS. MADHU SINHA
MEMBER (T)

Appearance through VC/Physical/Hybrid Mode:

For the Petitioner: Adv. Simran Kasat (PH)

For the Respondent:

ORDER

Heard, Reserved for Order.

Sd/-
MADHU SINHA
Member (Technical)
//Avdhesh K Patel//

Sd/-
REETA KOHLI
Member (Judicial)